

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2791
ANSWERED ON:06.12.2000
INVESTMENT IN PRIVATE SECTOR
GOWDAR MALLIKARJUNAPPA

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission has set up a Group to weed out procedural hurdles between Government and public interface;
- (b) if so, the time by which the Group is likely to submit its recommendations;
- (c) the extent to which these steps are likely to help correct the economic slowdown and successfully execute plan targets and woo investment in more private sectors;
- (d) whether the Group is likely to submit an interim report; and
- (e) if so, the time by which the first interim report is likely to be submitted?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF INVESTMENT, MINISTER OF STATE IN THE DEPARTMENTS OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

- (a) Yes Sir. Planning Commission, vide Order dated 30th October, 2000 has constituted a Group to study and suggest procedural reforms in the Government's interface with the public.
- (b) According to the terms of reference given to the Group, it is required to submit its final report within one year from the date of its constitution.
- (c) It is expected that the recommendations given by this Group, when implemented, will lead to better execution of the plans and promote further private initiative in all walks of life.
- (d) & (e) According to the terms of reference given to the Group, interim reports are required to be submitted every three months.